

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3857
TO BE ANSWERED ON 09.08.2018

IDENTIFICATION OF BPL

**3857. SHRI RAVINDER KUSHAWAHA:
SHRI SUKHBIR SINGH JAUNAPURIA:
SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:
SHRI RAJU SHETTY:**

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has fixed any criterion to identify the people living Below Poverty Line (BPL) and if so, the details thereof along with the definition of poverty line for availing benefits under welfare schemes;
- (b) whether the Government has set up or proposes to set up any mechanism involving non-political persons/ organisations for this purpose in each State/ city and if so, the steps taken to provide its benefit to all the persons;
- (c) whether any survey has been conducted to ascertain the number of BPL families in the country;
- (d) if so, the details and the outcome thereof indicating the number of BPL families, State/UT-wise;
- (e) the date when the last survey was conducted in this regard; and
- (f) whether any targets have been fixed regarding upliftment of BPL people above poverty line and if so, the details thereof and the achievements made therein?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a) to (f): The Ministry of Rural Development provided technical and financial support to States/Union Territories for conducting combined Socio Economic and Caste Census (SECC) in 2011 to rank rural households on identified socio economic parameters. SECC 2011 (Rural) provides data on households regarding various aspects of their Socio Economic status –viz housing, landholding / landlessness , educational status, status of women, differently abled, occupation, position of assets, SC/ST households , incomes, etc. SECC-2011 (Rural) data captures respondent based disclosures on socio -economic status of 17.97 crore rural households which has allowed automatic exclusion of 07.07 crore (39.34 %) of households as not poor on the basis of 13 parameters, automatic inclusion of 0.16 crore (0.89 %) households as poorest of the poor on the basis of 5 parameters and grading of deprivation of 8.73 crore (48.58%) of rural households on the basis of seven parameters. Statewise details are placed at **Annexure.**

Beneficiaries under Programmes /Schemes of the Government are selected on the basis of system generated priority list as per the criteria of the selection of beneficiaries in Programme/Schemes. The list is verified by ground trothing in Gram Sabha. A system of claims/objections on system generated list has been instituted by respective State Governments/UT Administrations for verification by District Authorities to obviate exclusion and inclusion errors. The Validation of eligibility and beneficiary is also conducted, in whichever Programme /Scheme feasible, by IT enabled instruments including geo-tagging, date and time stamping, Aadhaar , mobile, bank account etc.

Annexure

Annexure referred to in part (a) to (f) of the reply to Lok Sabha Unstarred Question No. 3857 to be answered on 09.08.2018.

Sl.No.	States/UTs.	Total No. of Households	No. of Households with at least one Exclusion	Total No. of Households for Inclusion	Total no. of Households with Deprivation.
1	JAMMU & KASHMIR	1601606	761875	839731	586345
2	HIMACHAL PRADESH	1263756	840852	422904	259855
3	PUNJAB	3269467	2438567	830900	778245
4	HARYANA	2969509	1779954	1189555	997129
5	BIHAR	17829066	4793001	13036065	10876054
6	WEST BENGAL	15756750	3302481	12454269	10056266
7	JHARKHAND	5044234	1566811	3477423	2694061
8	ODISHA	8677551	1628403	7049148	5730339
9	RAJASTHAN	10223073	4069999	6153074	5165212
10	GUJARAT	6920473	3236193	3684280	2967972
11	MAHARASHTRA	13841960	5440356	8401604	6064157
12	GOA	220731	185010	35721	23816
13	ANDHRA PRADESH	9344180	3595077	5749103	4822104
14	KARNATAKA	8048664	4022702	4025962	2836539
15	KERALA	6319215	4388457	1930758	1469167
16	TAMILNADU	10088119	4657981	5430138	4704939
17	TELANGANA	5643739	3143322	2500417	2136159
18	UTTARAKHAND	1479742	823330	656412	429888
19	UTTAR PRADESH	26015544	12466853	13548691	10381289
20	CHHATTISGARH	4540999	819609	3721390	3179327
21	MADHYA PRADESH	11288946	3301696	7987250	6748026
22	SIKKIM	88723	39442	49281	33480
23	ARUNACHAL PRADESH	201842	118987	82855	72937
24	NAGALAND	284310	97323	186987	182441
25	MANIPUR	448163	147003	301160	236653
26	MIZORAM	111626	44437	67189	66499
27	TRIPURA	697062	165435	531627	361664
28	MEGHALAYA	485897	151711	334186	327506
29	ASSAM	5743835	1689138	4054697	2892859
30	CHANDIGARH	15657	9250	6407	3925
31	NCT OF DELHI	1051097	881667	169430	89744
32	DAMAN AND DIU	31795	16707	15088	6313
33	DADRA & NAGAR HAVELI	45352	15780	29572	25378
34	LAKSHADWEEP	10929	9410	1519	1455
35	PUDUCHERRY	115249	65854	49395	40336
36	ANDAMAN & NICOBAR ISLANDS	68481	39354	29127	15976
		179787342	70754027	109033315	87264055